

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/11877/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the 6th December, 2022.

Sub:- **Restricted holiday.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/617 dated 01.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 05.12.2022, along with head quarter leave permission, with the official vehicle, at own cost, from the morning of 04.12.2022 till the evening of 05.12.2022**, as prayed for. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati and in his absence the Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/11878-11879-11880/A, dated , 06-12-2022
Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. The Project Manager, Gauhati High Court

JT.REGISTRAR (VIGILANCE)

Rab